

**IN THE SUPREME COURT OF INDIA  
INHERENT JURISDICTION**

**REVIEW PETITION (CRIMINAL) NO.70 OF 2026  
IN  
TRANSFER PETITION (CRIMINAL) NO.824 OF 2024**

**COMMANDER (RETD.) ANGSUMAN OJHA                      PETITIONER(S)**

**VERSUS**

**RAKESH DADWAL & ORS.    RESPONDENT(S)**

**ORDER**

We have gone through the Review Petition and perused the order dated 14.07.2025 which has been sought to be reviewed. There is no error apparent on the record.

The Review Petition is, accordingly, dismissed.

.....J.  
[SANJAY KAROL]

.....J.  
[PRASHANT KUMAR MISHRA]

**NEW DELHI;  
FEBRUARY 25, 2026.**